

MR. SPEAKER: The question is:

"That in pursuance of the provisions contained in rules 4(ii) to (iv) and 15 of the Rules and Regulations of the Indian School of Mines, Dhanbad, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members of the General Council of the Indian School of Mines, Dhanbad, subject to the other provisions of the said Rules and Regulations."

*The motion was adopted.*

(ii) ADVISORY COUNCIL OF DELHI DEVELOPMENT AUTHORITY

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): I beg to move:

"That in pursuance of sub-section (2) (h) of Section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Council of the Delhi Development Authority, for a term of four years subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (2) (h) of Section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Council of the Delhi Development Authority, for a term of four years subject to the other provisions of the said Act."

*The motion was adopted.*

(iii) RAJGHAT SAMADHI COMMITTEE

SHRI P. C. SETHI: I beg to move:

"That in pursuance of sub-section (1) (d) of Section 4 of the Rajghat Samadhi Act, 1951, the members

of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Government, subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of sub-section (1) (d) of Section 4 of the Rajghat Samadhi Act, 1951, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rajghat Samadhi Committee for the term commencing from the date of notification by the Government, subject to the other provisions of the said Act."

*The motion was adopted.*

12.03 hrs.

RAILWAY BUDGET, 1980-81

MR. SPEAKER: The Minister of Railways.

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): Mr. Speaker, Sir, I rise to present before the House the Railway Budget estimates for the year 1980-81.

2. The House will recall that for the reasons then explained only interim estimates were presented on 11th March 1980. Since then, the Government has had time to scrutinise the severity of the damage done to the economy inherited from the previous Government (*Interruptions*) and has made an assessment of the factors that have brought about economic stagnation. (*Interruptions*). A review has now been made of the Plan priorities with a view to putting the nation's economy back on the rails and it has been decided to enhance the outlays during 1980-81.